## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V meeting due for 08.08.2013 but actually held on 16.08.2013

The meeting No.19/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 08.08.2013 but actually held on 16.08.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.19/AM-14 dated 08.08.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:19/84-ALC3/2013 **MEETING DATE**: 08.08.2013 MEETING NUMBER

Case No.:2/7/84-ALC3/2013	 Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Rejected
HQ File :01/84/050/00020/AM14/	Lic.No/Date:3010093062 01.04.2013	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 15.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	- 11-05 - 111-11-11 - 11-11-11-11-11-11-11-11-1	00 00 2012	Status: Approved
HQ File :01/84/050/00038/AM14/		Lic.No/Date:0510352320 25.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Cargo Short made of	5508 Nos.	100% Cotton dyed poplin	9915 Sq.
	100% Cotton dyed poplin fabric,		60sx60s 160x135 fabric,	meter
	GSM-112+/-10%, Style		GSM-112+/-10%, width-	
	No.SM3U9406		57"(+/-5%).	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/15/84-ALC3/2013	1 3	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Rejected
HQ File :01/84/050/00081/AM14/		Lic.No/Date:0310733212 03.05.2013	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 18.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

II .		00 00 2012	Status: Approved
HQ File :01/84/050/00035/AM14/		Lic.No/Date:0510353289 06.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/88/2013-14/Hosy., dated 30.07.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Girls Dress (Rosette Dress) in	10,845	100% Polyester Georgette	4.34	Sq.
	100% Polyester Georgette solid	Nos.	solid dyed woven fabric,	meter	per
	dyed woven fabric, GSM-60+/-		GSM-60+/-10%	piece	
	10% with imported shell in 100%		100% Polyester net solid	14,077	Sq.
	Polyester net solid dyed fabric,		dyed fabric, GSM-55+/-	meter	
	GSM-55+/-10%, Trims in 100%		10%		
	Polyester net solid dyed fabric,		100% Polyester net solid	3855	Sq.
	GSM-40+/-10% and lining in		dyed fabric, GSM-40+/-	meter	
	100% Polyester solid dyed woven		10%		
	fabric, GSM-63+/-10% (Style		100% Polyester solid dyed	9936	Sq.
	No.684762)		woven fabric, GSM-63+/-	meter	
			10%		
2.	Infant Dress (Rosette Dress) in	4838 Nos.	100% Polyester Georgette	2.65	Sq.
	100% Polyester Georgette solid		solid dyed woven fabric,	meter	per
	dyed woven fabric, GSM-60+/-		GSM-60+/-10%	piece	
	10% with imported shell in 100%		100% Polyester net solid	0.76	Sq.
	Polyester net solid dyed fabric,		dyed fabric, GSM-55+/-	meter	per
	GSM-55+/-10%, Trims in 100%		10%	piece	
	Polyester net solid dyed fabric,		100% Polyester net solid	0.55	Sq.

	GSM-40+/-10% and lining in 100% Polyester solid dyed woven		dyed fabric, GSM-40+/-10%	meter piece	per
	fabric, GSM-63+/-10% (Style No. 925164)		100% Polyester solid dyed woven fabric, GSM-63+/-10%	2700 meter	Sq.
3.	Girls Dress (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-	1 1	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	53,537 meter	Sq.
	10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100%		100% Polyester net solid dyed fabric, GSM-55+/-10%	0.76 meter piece	Sq. per
	Polyester net solid dyed fabric, GSM-40+/-10% and lining in 100% Polyester solid dyed woven		100% Polyester net solid dyed fabric, GSM-40+/-10%	11,937 meter	Sq.
	fabric, GSM-63+/-10% with Indian Diaper cover, Size:2T (Style No. 925164)		100% Polyester solid dyed woven fabric, GSM-63+/-10%	11,583 meter	Sq.
4.	Girls Skirts (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-	4165 Nos.	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	2.67 meter piece	Sq. per
	10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100%		100% Polyester net solid dyed fabric, GSM-55+/-10%	0.74 meter piece	Sq. per
	Polyester net solid dyed fabric, GSM-40+/-10% and lining in 100% Polyester solid dyed woven		100% Polyester net solid dyed fabric, GSM-40+/-10%	1279 meter	Sq.
	fabric, GSM-63+/-10% (Style No. 746488)		100% Polyester solid dyed woven fabric, GSM-63+/-10%	0.46 meter piece	Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	II I	'	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Rejected
	HQ File :01/84/050/00059/AM14/		Lic.No/Date:0610032145 23.05.2013	Reject
5	De sisione The Committee considered	41	1	- 4 1: 4 C

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 26.06.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:1/13/84-ALC3/2013	II - 3	00 00 2012	Status: Approved
HQ File :01/84/050/00060/AM14/		Lic.No/Date:0510355690 30.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product & amendment sheet issued by O/o Add. DGFT,CLA, New Delhi and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
6	1.	Ladies Tunic made of 100% Polyester dyed woven fabric, GSM- 110+/-10%, Style No.TL287507MI		100% Polyester dyed woven fabric, GSM-110+/-10%	12,945 Sq. meter
	2.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM- 110+/-10%, Style No.TL287684MI	8440 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	12,660 Sq. meter
	3.	Ladies Jacket made of 100% Polyester dyed woven fabric, GSM- 110+/-10%, Style No.TL284344MI	1350 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	4050 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		1 3	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
7	HQ File :01/84/050/00082/AM14/		I I	Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 05.09.2013.

	Case No.:3/15/84-ALC3/2013	9	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
8	HQ File :01/84/050/00080/AM14/			Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is

	1 7	00 00 2012	Status: Approved
HQ File :01/84/050/00100/AM14/		Lic.No/Date:0710095885 13.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Jacket with lining made of 100% Cotton 3/1 twill dyed fabric, GSM-210+/-5% & 100% Polyester dyed lining fabric, GSM-60+/-5%	11,800 Nos.	100% Cotton 3/1 twill dyed fabric, GSM-210+/-5%, width-57" 100% Polyester dyed lining fabric, GSM-60+/-5%, width-57"	
			Poly/Spun Polyester sewing thread  Apparel Clip/Sensor Tag	76,70,000 Meter 11,918 Nos.
2.	Girls Anorak with lining and hood made of 100% Polyester dyed lining fabric,	10,500 Nos.	100% Polyester dyed lining fabric, GSM-60+/-5%, width-57"	18,931 Sq. meter
	GSM-60+/-5%, 100% Cotton twill dyed fabric, GSM-255+/-5%, 100%		100% Cotton twill dyed fabric, GSM-255+/-5%, width-57"	30,361 Sq. meter
	Polyester Sherpa lining fabric, GSM-346+/-5% & 48%		100% Polyester Sherpa lining fabric, GSM-346+/-	11,506 Sq. meter

Acrylic 37% modacrylic 15%	5%, width-58"	
Polyester Fur fabric, GSM-	48% Acrylic 37%   1826 Sq. n	neter
800+/-5%	modacrylic 15% Polyester	
	Fur fabric, GSM-800+/-	
	5%, width-58"	
	Poly/Spun Polyester sewing 87,15,000	Meter
	thread	
	Apparel Clip/Sensor Tag 10,605 No	S.
	Zippers 10,605 No	S.
	Snap Buttons 1355 Gross	3

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:13/15/84-ALC3/2013	1 3	Status: Deferred
10	HQ File :01/84/050/00090/AM14/		Defer Date: 29.08.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 29.08.2013.

	Case No.:16/15/84-ALC3/2013	3		Status: Deferred
11	HQ File :01/84/050/00093/AM14/			Defer Date: 12.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.

	Case No.:7/15/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred	
12	HQ File :01/84/050/00084/AM14/	RLA File :35/24/040/00012/AM14/	1	Defer Date: 05.09.2013	
	Designer The Committee considered the case of non-accorde elementals of the relevant non-arg and charged that the case is				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

		1	I	Status: Deferred
13	HQ File :01/84/050/00091/AM14/			Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

		'	I	Status: Deferred
14	HQ File :01/84/050/00092/AM14/			Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

	Case No.:1/15/84-ALC3/2013		Status: Deferred
15	HQ File :01/84/050/00078/AM14/	Lic.No/Date:0710096320 28.06.2013	Defer Date: 12.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 12.09.2013.

II I	J	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Approved
HQ File :01/84/050/00134/AM14/		Lic.No/Date:0410148092 19.07.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Pants (Trousers)	88,889	98% Cotton 2% Spandex	2,00,000 Sq.
	with pockets made out of	Nos.	fabric, GSM-340+/-10%,	meter
	98% Cotton 2% Spandex		width-51-53"	
	fabric, GSM-340+/-10%		80% Polyester 20% Cotton	16,889 Sq.
			T/C pocketing fabric, GSM-	meter (@ 0.19
			105+/-10%, width-58"	sq. meter per
				piece)
			Zippers	88,890 Nos.
			Buttons	88,890 Nos.
			Rivets	3,55,560 Nos.
2.	Ladies Pants (Trousers)	44,444	72% Cotton 27% Polyester 1%	1,00,00 Sq.
	with pockets made out of	Nos.	Spandex denim fabric, GSM-	meter
	72% Cotton 27% Polyester		356+/-10%, width-57"	
	1% Spandex denim fabric,		80% Polyester 20% Cotton	8444 Sq. meter
	GSM-356+/-10%		T/C pocketing fabric, GSM-	(@ 0.19 sq.

16				105+/-10%, width-58"	meter per piece)
				Zippers	44,444 Nos.
				Buttons	44,444 Nos.
				Rivets	1,77,776 Nos.
	3.	Ladies Pants (Trousers)	44,444	86% Cotton 13% Polyester 1%	1,00,00 Sq.
		with pockets made out of	Nos.	Spandex denim fabric, GSM-	meter
		86% Cotton 13% Polyester		335+/-10%, width-57-59"	
		1% Spandex denim fabric,		80% Polyester 20% Cotton	8444 Sq. meter
		GSM-335+/-10%		T/C pocketing fabric, GSM-	(@ 0.19 sq.
				105+/-10%, width-58"	meter per piece)
				Zippers	44,444 Nos.
				Buttons	44,444 Nos.
				Rivets	1,77,776 Nos.
	4.	Ladies Pants (Trousers)	44,444	75% Cotton 23% Polyester 2%	1,00,00 Sq.
		with pockets made out of	Nos.	Spandex denim fabric, GSM-	meter
		75% Cotton 23% Polyester		305+/-10%, width-52"	
		2% Spandex denim fabric,		80% Polyester 20% Cotton	8444 Sq. meter
		GSM-305+/-10%		T/C pocketing fabric, GSM-	(@ 0.19 sq.
				105+/-10%, width-58"	meter per piece)
				Zippers	44,444 Nos.
				Buttons	44,444 Nos.
				Rivets	1,77,776 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## **MANUAL AGENDA CASE**

Case No.217	M/s Gaurav International, Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/072/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0510297522 dated	
25.07.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the case. The case stands for re-listing on 12.09.2013.

(18)

Case No.218	M/s Gaurav International, Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/073/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No.0510307940 dated	
15.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the case. The case stands for re-listing on 12.09.2013.

(19)

Case No.219	M/s Corset Wholesale Ltd., Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/003/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510352244 dated 25.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 19.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.220	M/s Ballistic Safety Systems Technology India Pvt. Ltd.,
	Andhra Pradesh
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/387/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0910054340 dated 19.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 12.09.2013.

(21)

Case No.221	M/s Magsons Exports, New Delhi
NC 19/AM-14, dt. 08.08.2013	File No.01/84/171/069/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510315075 dated 19.01.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that this case does not comes under the purview of Norms Committee. Therefore, the Committee has decided to advice the Addl. DGFT, CLA, New Delhi to take further necessary action at their end.

(22)

Case No.222	M/s Maharani of India, New Delhi	
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/083/AM-14/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No.0510356231 dated		
05.06.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has

requested for amendment in the description of the export item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of the export item as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 100%	45,840	100% Polyester net dyed	34,380 Sq.
	Polyester knitted net (Upper portion),	Nos.	fabric with flock dot print,	meter
	GSM-60+/-10%, Colour: Black,		GSM-60+/-10%, width-	
	Style: Laurie & 100% Polyester P/L		57/58", Color: Black	
	woven (Lower Portion) with lining.			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.223	M/s Textrade International Ltd., Mumbai
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/54/AM-09/DES-V
Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details called for vide DGFT's letter dated 01.08.2013 is still awaited from applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 12.09.2013.

(24)

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	Case No.224	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi	
	NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/068/AM-14/DES-V	
	Fixation of input output norms against Annual Advance Authorization No.0510357895 dated		
	24.06.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

for their examination and comments. It was decided to defer the case for re-listing on 12.09.2013. \*\*\*\*\*